

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 227 of 2018

Jharkhand Rajya Gram Raksha Dal Appellant

Versus

The State of Jharkhand and others Respondents

With

L.P.A. No. 85 of 2018

Shakhawat Momin and others Appellants

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant (in 227/18): Mr. Piyush Choudhary, Advocate
For the Appellant (in 185/18): Mr. Raunak Sahay, Advocate
For the Respondents: M/s. Darshana Poddar Mishra (Addl. AG-I)

Oral Order
08/Dated: 25.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

Ms. Darshana Poddar Mishra, learned Addl. AG-I, appearing for the State-respondents in both these cases, wants to seek instruction in these matters.

As prayed, put up on 16.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)